- 29. M/s Amertec Systems Pvt. Ltd.
- 30. M/s Hical Technologies Pvt. Ltd.
- 31. M/s BF Elbit Advanced Systems Pvt. Ltd.
- 32. M/s SasMos Het Technologies Limited.
- 33. M/s Quest Global Manufacturing Private Ltd.

Procurement of small arms for the Armed Forces

- 2557. SHRI A.U. SINGH DEO: Will the Minister of DEFENCE be pleased to state:
- (a) whether the Ministry is undertaking a series of procurement for small arms for the armed forces, if so, the details thereof and status thereof;
- (b) whether there has been deviation from tenders specification and testing methods, if so, the details thereof under each transaction;
- (c) whether any vendors found to be complaint during field/QA trials have been deemed non-compliant at a later stage of evaluation, if so, the details thereof including specific reasons given for non-compliance; and
- (d) whether any vendor found to be compliant during field/QA trials have been overturned due to minor observation, if so, the details thereof?
- THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) to (d) Government constantly reviews the security scenario and accordingly decides to induct appropriate defence equipment including small arms for the armed forces. This is a continuous process undertaken through procurement from various indigenous as well as foreign vendors to keep the armed forces in a state of readiness.

The capital procurement process for defence including issues relating to tenders, Services Qualitative Requirements (SQRs) and Field Evaluation/QA Trials, is governed by Defence Procurement Procedure (DPP)-2013.

Instances mentioned in parts (c) and (d) have not arisen in the on-going procurement cases for small arms.

Revision of DDP

- 2558. SHRIMATI RENUKA CHOWDHURY: Will the Minister of DEFENCE be pleased to state:
- (a) whether Government has decided to revise the Defence Procurement Procedure (DPP);